

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **12.12.2025** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1193/2025 (For Condone Delay) & IA No. 1584/2025 (To Implead) in Comp App (AT) (CH) (Ins) No. 416/2025 For Exemption IA No. 1192/2025 For Stay IA No. 1194/2025 For Additional Docs IA No. 1589/2025	Byju Raveendran Suspended Director & Promoter of Think and Learn Pvt Ltd Vs Pankaj Srivastava, Erstwhile RP of Think & Learn Pvt Ltd & 5 Ors	Mr. V Shyamohan	Mr. Bibhas V. Kittur R1 Ms. Pooja Mahajan R3 Mr. Abhishek Jensasen R5 Mr. Thriyambak J Kannan R6

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in